



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

30/08/2019

O.A./260/717/2014

AMIYA SWAIN

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO: 70

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.R.Barik

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was present on behalf of the applicant on the previous dates i.e. 24.7.2019 and 30.4.2019.</p>
	<p>It seems that the applicant has lost interest to pursue this OA which is accordingly dismissed in default for non-prosecution on the part of the applicant.</p>
	<p>Mr.P.R.Barik, learned counsel for the respondents is present.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath